

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P No. 300/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Raymond Apparel Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| <u>S. No.</u> | <u>NAME</u>  | <u>DESIGNATION</u> | <u>SIGNATURE</u>  |
|---------------|--------------|--------------------|---|
| 01            | HEMANT LETHI | ADVOCATE           |  |

**ORDER**

**CSP 299/230-232/NCLT/MB/MAH/2017**

**CSP 300/230-232/NCLT/MB/MAH/2017**

Company Petitions allowed, vide separate orders.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)